

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 33/KB/2015
CA No.1004/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Arif Ali
2. Sayantika Das
3. JISHNU CHAKRABORTY, Adv
4. PATITA PABAN BISHWAL, Adv
5. KULDIP MALICK, Adv

For Pet

4/1/18

11/1/2018

1. RETO BROTO KUMAR MITRA Advocate
2. Didiy Burma. Advocate
3. Aminalal Chatterjee

For

Respondent. 23

4/1/18

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 and 23 is present.

Heard the part arguments of the respondent no. 1.

List it on 01/02/2018 for remaining arguments.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)